12. Monitoring and Evaluation-. The State/U.T. Governments should should ovolve appropriate monitoring and evaluation mechanisms to ensure qualitative implementation of the programme.

### Code of conduct for Governors

### 1384. SHRI SHANKER SINH VAGHELA:

### SHRI KAILASH PATI MISHRA;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any code of conduct for Governors; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) and (b) Apart from what is contained in the Constitution of India, there is no code of conduct for Governors, as such.

### Gandhamardhan range

# 1385. SHRI SURESH PACHOURI: SHRI VALAMPURI JOHN:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the news item published in the Hindustan Times of the 12th April, 1986 under the caption "Gandhamardhan range may become a desert";
- (b) if so, what are the details in this regard;
- (c) whether Government have made any study to avoid choking of streams which provide irrigation facilities to the tribals; and
- (d) what action has been taken or is proposed to be taken by Govern ment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST'S (SHRI Z. R. ANSARI): (a) Yes, Sir

- (b) The news item refers to a study conducted by the "Samata Sanga-than". According to the news report the study says that the Gandhamardhan mountain range would become arid and uninhabitable if the raining continued.
- (c) Though the Central Government has not commissioned any study to avoid choking of streams Etc. which provide irrigation facilities to the tribals, it has asked Bharat Aluminium Company Limited to prepare a detailed Environment Management Plan for the Gandhamardhan Bauxite Pre- ject.
- (d) The environmental implications of the project are being assessed and a final decision on the project will be made only after considering all relevant aspects,

### Unauthorised aims factories in Delhi

### 1386. SHRI MUKHTIAR SINGH MALIK:

## SHRI SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it has come to the notice of Government that a number of unauthorised sophisticated arms factory have been functioning in and around the capital;
- (b) the number of such unauthorised factories which have been unearthed during the last six months in the capital; and
- (c) what steps have been taken or are proposed to be taken to canterize such arms factories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.